

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 212 11993 (in OA No. 95/92

Lochan Singh

Versus

U.O. 2 & Ors.

Date of Order

Orders

This is an M.P. (in OA No. 95/92) for adding and amendment in the OA. On scrutiny it has been found in order.

SO (5) 16/4

2/4

6.4.93

Mr K.L. Thawani - Counsel for the applicant

Register & Put up in Court for admission on 7.4.93 along with OA 95/92

**REGISTRAR
C.A.T., JAIPUR**

2.4.93

Mr. K.L. Thawani - Counsel for petitioner
Mr. H.D. Sharma - Counsel for respondents.

Heard. M.P. for amendments prayed for in the O.A. No. 95/92 is allowed. Amended O.A. be filed within 2 weeks. M.P. stands disposed of accordingly.

C. K. Singh
(Gopal Krishna)
Member (5)

Copy sent to the app. Counsel & Mr. Gopal an vide 2603 to 2604

Date 16-4-93

16/4/93

2/4

OA listed on 6/4/93
2/4/93